

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.NO.775/98

Hon'ble Shri R.K.Ahooja, Member(A)

(5)

New Delhi, this 26th day of May, 1998

Shri Narendra Kumar
s/o Shri Laxmi Narain
c/o C.P.W.D. Karamchari Union (Regd.)
Plot No.1, Aram Bagh
Near Udasin Mandir
Paharganj
NEW DELHI. = ... Applicant

(By Shri B.K.Punj, proxy of Shri Manoj R. Panigrahi
with Applicant in person)

Vs.

1. Union of India
through Director General of Works
Central Public Works Department
Nirman Bhawan
NEW DELHI.
2. The Superintendent Engineer (Co-ordination)
I.P.Bhawan
NEW DELHI. ... Respondents

O R D E R (Oral)

Applicant states that he is hopeful of getting
the reliefs prayed for in the OA from the respondents.
Therefore, he wishes to withdraw the OA, with liberty
to file a fresh OA in case any grievance remains.

In view of the above statement, the OA is
accordingly dismissed as withdrawn ^{granting} ~~with~~ the aforesaid
liberty as sought for.

R.K.Ahooja
(R.K.AHOOJA)
MEMBER(A)

/rao/